

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 636/(MAH)/2017


CORAM:

Present: SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2017

NAME OF THE PARTIES: Kumar Devendra Vora Proprietor of M/s. R.K.
Enterprises Pvt.Ltd.
V/s.
JVM Steels Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
5/26	Unweld Sharma	Advocate	

ORDER

T.C.P. No.636/I&BC/NCLT/MB/MAH/2017

1. The Learned Representative of the Petitioner is present.
2. It is represented that earlier Notice could not be delivered at the Registered Office of the Company.
3. Permission is sought by the Counsel of the Petitioner to serve a copy of the Notice on one of the Director of the Company.
4. The matter is posted to **18.01.2018**.

Sd/-

11.12.2017

Aah

BHASKARA PANTULA MOHAN
Member (Judicial)